(ng)

सेवा में,

महाशय,

4000 (2016-I)

अवर सचिव, स्थापन शाखा, बिहार विधान सभा, पटना !

विषय:-चल एवं अचल संपत्ति विहित प्रपत्र समर्पित करने के संबंध में।

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सभा सिचवालय के ज्ञाप संख्या 1स्था०-36/2021-246, दिनांक-20.01.2023 द्वारा दिये गये आदेश के आलोक में मैं चल एवं अचल संपित्त विहित प्रपत्र साथ में संलग्न कर रहा हूँ।

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विश्वासभाजन, दाकेस पुज्जार (राकेश कुमार-1) 08 02 2023

सहायक बिहार विधान सभा, पटना ।

## Declaration or Assets and Liabilities

Year2023				
I, Rakesh Kumar-I son/daughter/wife of Shri Bimal Prasad				
aged				
service and presently working as Assistant, Bihar Legislative Assembly, Patna				
given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my				
spouse and dependants*:				

## A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

(Assets in joint name indicating the extent of joint ownership will also have to be given)						
SI. No.	Description	Self Rakesh Kumar	Spouse name (s) Rani Kumari	Dependant-I Navya Sinha	Dependant-2 Shashwat Sinha	Dependant-3
(i)	Cash	Rs,- 20,000/-	Rs 5,000/-	Nil	NII	Nii
(fi)	Banks, Financial Institutions And Non-Banking Financial Companies		(1) Rs 18,021/-as on 07 February, 2023 in P.N.B Bank, Patna, (2) Fixed Deposit-For 7 years Rs-5,000/-Sahara-E-Shine (3) Fixed Deposit-For 7 years Rs-5,000/-Sahara-E-Shine Rs-5,000/-Sahara-E-Shine	Nii	Nil	Nii
(iii)	Bonds, Debentures and shares in Companies	De 126 619/-	Nil	HDFC Children's Gift Fund-Direct Plan- Rs 1,20,390/- Monthly- Rs-2000/-	Nil	Nit
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Plan &Term- 75/20 Sum Proposed- 2,00,000/- Yearly Premium- 13,467/-		Sukanya Samriddhi Account- Rs-39,856/-	Nii	Nil
(v)	Motor Vehicles (details of make, etc.)	(1)Two Wheelers Hero Honda Passion Pro Bearing Reg. No BR-01AX-8838 Puchase Date- 06,09,2010 Value-Rs-13,769/-	Nii	Nii	Nii	Nii
(vi)	Jewellery (give details of weight and value)	Gold 25 gm (Approx) of Rs1,42,500/- (Approx)	Gold 80 gm (Approx) Rs4,56,000/- (Approx) Silver-300gm(Approx) Rs21,390/- (Approx)	Gold-10gm (Approx) of Rs57,000/- (Approx) Silver- 40 gm of Rs2,852/ (Approx)	Gold-15gm (Approx) of of Rs85,500/ (Approx) Silver- 20 gm of Rs1,426/- (Approx)	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	· Nii

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI.	Description	Self	Spouse name (s)		Dependent-2 Shashwat Sinha	Dependant-
No.	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Navya Sinha Nii	Nii	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ward No-9, Kahalgaon, Disti- Bhagalpur (Bihar) Rakesh Kumar & Mithilesh Kumar (Own Brother) Joint Land Arca-2160 Sq. Peet Khata No- 131, Kheshra No- 369, (Purchase By Pather) Rampur Chihut Pargana Survey Thana- Phulwarisharif, Parsa Bazar, Patna (Bihar) Rakesk Kumar (Self) Arca-1156.85 Sq. Peet, Khata No-18, Plot No-4	NII	NII	Nil	Nii
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nii	Nii	Nil	Nil
(iv)	Houses / Apartments, - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nii	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property	Nil	Nii	Nii	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	Nii
	(ii) Loans from financial institutions	Nii	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NII	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nii

	(d) dues to departments dealing with telephones	Nii	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nii	Nil
	(f) Other dues, if any	Nii	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs 53,837/- Tax Return File Assessment Year 2022-23 PAN No APCPIC2757D	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	NII
	(iv) Property Tax	Nii	Nil

## Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA- 1257
Gender	:-	M (M/F)
Date of Birth	;-	2 4 1 2 1 9 7 4 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	æ	ASSISTANT
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District		BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have some undivided parental properties (Agriculture Land and Non Agriculture Land and House) at Village-Daulatpur, P.S- Pirpainti, Distt- Bhagalpur, Bihar. I am entitle of 1/2nd part of this property belongs to my parent.

Signature: ...

Name of Employee: RAKESH KUMAR-I

Place: Patna

Designation:

ASSISTANT

Date: 08/02/2023

Department:

BIHAR LEGISLATIVE ASSEMBLY, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.